No. 10/121/2016-NCLT (Pt.III) NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003 Dated, the 9th September, 2020

CORRIGENDUM

Subject:-Filling up the posts of Joint Registrar, Deputy Registrar, Assistant Registrar, Programmer, Court Officer, Private Secretary, Senior Legal Assistant, Assistant Library Information Officer, Assistant, Stenographer Grade-II/ Personal Assistant, Stenographer Grade-III, Cashier, Record Assistant and UDC on **deputation basis** in National Company Law Tribunal (NCLT) Benches at 15 locations all over India – **Corrigendum** to advertisement issued vide O.M. No. 10/121/2016-NCLT (Pt.III) dated 17.08.2020.

Para 5 (at page 2) of advertisement issued vide this office O.M. No. 10/121/2016-NCLT (Pt.III) dated 17.08.2020 on the above subject may be read as under:

5. The officers and staff joining/already joined in NCLT on deputation, and already availing GPRA facility in their parent body, have been allowed to continue the benefit of GPRA on joining NCLT. However, the officers and staff not already availing GPRA in their parent body will not be eligible to apply for General Pool Residential Accommodation on joining NCLT on deputation.

(Nasreen B. Siddiqui)

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